

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 16.08.2024

To,
The Worthy President,
Bar Association of Delhi,
Tis Hazari Courts, Delhi.

Sub: Request for supply of data regarding dues and membership of Delhi Bar Association on urgent basis.

Ref. No. (i) 01/EC/DBA/2024 Dated 08.08.2024 and
(ii) 46363/EC/DBA/2024 Dated 12.08.2024.

Sir,

This is to request you that the Declaration Forms are being submitted to the Delhi Bar Association. However, it may be impressed that at the time of submission of the forms, the concerned staff may be directed to look into the sufficiency of the records/ documents to be submitted. At the same time, it is desirable that the verification of the payment of subscription in line with the directions of the Hon'ble High Court of Delhi in W.P. (C) 10363/2021 titled "Lalit Sharma & Ors Vs. Union of India & Ors", is also being done.


Besides, the concerned staff be directed to ensure that the documents filed in support of the Declaration Form are duly **paginated** as well as **self attested** by the member concerned.

With respect to the communications referred above (copies enclosed), it is found that the records are yet to be received by this Office. Accordingly, it is requested that the copies of the record may be immediately supplied to this Office in order with the deadlines can be adhered to.

In addition to the above, it is requested that the following records may also be supplied to us on urgent basis:-

1. List of eligible members whose subscription have been received till 31.07.2024.

Thanking you.


(Sh. Nikhil Chopra)
Chairperson, Election Committee
Delhi Bar Association 2024

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 01/EC/DBA/2024

Dated 08.08.2024

To,
The Worthy President,
Bar Association of Delhi,
Tis Hazari Courts, Delhi.

Sub: Request for supplying the complete data of members of the Delhi Bar Association.

Sir,

This is request you that a Election Committee has been nominated by the Ld. Principal District and Sessions Judge (HQ), Tis Hazari Courts, Delhi in line with the directions of the Hon'ble High Court of Delhi in W.P. (C) No.8106/2010 titled "P.K. Dash, Advocate & Ors Vs. Bar Council of Delhi" and W.P. (C) 10363/2021 titled "Lalit Sharma & Ors Vs. Union of India & Ors". Having regard to the deadlines and that the date for election has already been fixed, the Committee has to undertake the work for getting the voter list finalized.

It has been impressed upon the Committee that the date for payment of Annual Subscription Fee has been extended by Bar Association till 15.08.2024 (say by evening of 14.08.2024).

It is desirable that no further extension is provided in order that the Schedule can be adhered to and the conduct of the elections can be ensured on the date already fixed.

You are also requested to provide all the data of the members of the Delhi Bar Association, together with their enrollment number, photographs and details of Membership in order that the Committee may proceed further in accordance with the directions. A copy of the Bar Directory be also provided.

Thanking you.

Sd/-

(Sh. Nikhil Chopra)
Chairperson, Election Committee
Delhi Bar Association 2024

Copy to-

1. Ld. Principal District & Sessions Judge (HQs) for intimation.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON(ELECTION COMMITTEE),
DBA ELECTION-2024

No. ⁴⁶³ 63 /EC/DBA/2024

12.08.2024

To,

The Worthy President,
Delhi Bar Association,
Tis Hazari Courts, Delhi.

Subject : Request for supply the complete data of members of the Delhi Bar Association.

Respected Sir,

With reference to the office letter no. 01/EC/DBA/2024 dated 08.08.2024 regarding the providing of complete data of member of DBA for the purpose of preparation of electoral list for DBA election 2024. This is to bring to your kind notice that data of above mentioned subject is not yet received. May we request and remind that the process for election is time bound in line with the directions of the Hon'ble High Court of Delhi in WP© 1086/2010 titled " P.K. Dash, advocate & ors. Vs. Bar Council of Delhi" and WP© 10363/2021 titled " Lalit Sharma & ors. Vs. Union of India of Ors.

Kindly provide the same at the earliest.

Thanking you,

Sh.Nikhil Chopra
Chairperson, DBA EC-24

46364/EC/DBA/24 - 46369

Copy forwarded for information and necessary action to:-

- 1) The Registrar General, Hon,ble High Court of Delhi, New Delhi.
- 2) The President/Hony. Secretary, Delhi Bar Association, THC, Delhi with request to circulate among the Members by way of of Publication on their website and as well as notice board.
- 3) PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
- 4)PS to Ld. Principal District & Sessions Judge (WEST), THC, Delhi.
- 5) In charge, Care Taking Branch (HQ), THC, Delhi with the request to display the present Notice and Declaration Form on all the Notice Boards at Tis Hazari Courts Complex.
- 6) The Dealing Assistant, website committee, Tis Hazari Courts, Delhi with the directions to upload the Notice and Declaration Form on the official website of Delhi District Courts, Tis Hazari courts.

Chairman, Election Committee
(DBA Election -2024), THC, Delhi.

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Copy forwarded for information and necessary action to:- 6 AUG 2024

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Hony. Secretary, Delhi Bar Association, THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (Hqs), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.



(Sh. Nikhil Chopra)
Chairperson, Election Committee
Delhi Bar Association 2024